

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE BENCH

Date of Order : 30.05.2016

CP No. 291/00020/2015 (OA No. 361/2013) with MA no.
291/00023/2016 & 291/00176/2016

None present for the applicant.

Mr. S.S. Sharma counsel for the respondent No. 1.

Mr. Neeraj Batra counsel for the respondents No. 2 & 3.

It appears that respondents preferred D.B. Writ Petition in the Hon'ble High Court at Rajasthan which has been dismissed by the Hon'ble High Court vide order dated 27/07/2015. Respondents have challenged the order of the Hon'ble High Court and the same has been stayed by the Hon'ble Apex Court in SLP No. 22452/2015 by order dated 05/01/2016.

Therefore, the Contempt Petition is dismissed.

The applicant is at liberty to revive the same, if necessary, after the final decision is taken by the Hon'ble Apex Court in the matter. Notices are discharged.

(Ms. Meenakshi Hooja)
Member (A)

(Dr. K.B. Suresh)
Member (J)

Vv